

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No.67 of 2010 (Suo Motu)

**Coram: Dr. Pramod Deo, Chairperson
Shri S.Jayaraman, Member
Shri V.S.Verma, Member
Shri M.Deena Dayalan, Member**

Date of Order: 8-11-2010

In the matter of:

Frequent Congestion in the inter-State transmission system affecting operation of the Power Exchanges

And

In the matter of:

1. Powergrid Corporation of India Ltd
2. Central Electricity Authority
3. National Load Despatch Centre
4. Northern Regional Load Despatch Centre
5. Western Regional Load Despatch Centre
6. Southern Regional Load Despatch Centre Eastern
7. North Eastern Regional Load Despatch Centre
8. State Transmission Utilities of Haryana, Jammu & Kashmir, Punjab, Uttarakhand, Uttar Pradesh, Chhattisgarh, Madhya Pradesh, Maharashtra, Andhra Pradesh, Karnataka, Kerala, Tamil Nadu Bihar, Jharkhand, Orissa, Assam and Manipur
9. Damodar Valley Corporation

..... Respondents

ORDER

It came to our notice that all transactions carried out through the Power Exchanges were not fructifying on account of frequent congestion experienced in the



transmission of power. The volumes cleared in power exchanges could not be despatched, as the system operators were curtailing the volumes on the basis of transfer capability available for the day-ahead transactions. We had in our order dated 10.3.2010 directed National Load Despatch Centre (NLDC), Central Transmission Utility (CTU), Regional Load Despatch Centres (RLDCs) and Central Electricity Authority (CEA) to make presentations before the Commission on the causes of congestion and remedial measures taken by them to relieve the congestion.

2. Written submissions were earlier received from Central Electricity Authority highlighting the under-utilization of the inter-regional transmission capacity of Northern Region stating that the Availability Transfer Capability was of the order of 4,000 MW against a transmission capacity of 10,550 MW which could be due to low voltage in Punjab and Haryana. During the hearing on 23.3.2010, presentations were made by National Load Despatch Centre, three Regional Load Despatch Centres and Central Transmission Utility. National Load Despatch Centre in its presentation submitted that the direct comparison of transfer capability to transmission capacity did not reflect the correct situation. After hearing the respondents, we had directed the National Load Despatch Centre, three Regional Load Despatch Centres and Central Transmission Utility to furnish the details on congestion points, if any, and measures proposed to relieve congestion at these points on affidavit.



3. National Load Despatch Centre on behalf of all Regional Load Despatch Centres filed the affidavit on 6.5.2010 in the matter. In the affidavit, a letter dated 5.4.2010 addressed to the Central Transmission Utility was enclosed on the subject “Operational feedback on transmission constraints” under Clause 4 (j) of the National Load Despatch Centre Rules, 2005, identifying transmission constraints on regional basis for removal of the same by the Central Transmission Utility. National Load Despatch Centre has also deliberated on the possible measures to relieve the congestion.

4. The Commission vide order dated 19.7.2010, directed the Central Transmission Utility to submit its recommendations with regard to the points of congestion and the suggested measures to relieve congestion in the inter-State transmission system after considering the report of National Load Despatch Centre. The Central Transmission Utility has furnished, through a letter dated 9.8.2010 to the Commission, a letter dated 15.6.2010 addressed to Chief Executive Officer, POSOCO, giving the comments on the points of congestion raised by the National Load Despatch Centre and all Regional Load Despatch Centres. Based on the congestions points mentioned in the said letter, Central Transmission Utility has highlighted certain remedial actions to be taken by it and the State Utilities.

5. It is observed from the letter of National Load Despatch Centre that a number of congestion points on corridors have been highlighted. Similarly, Central Transmission Utility has deliberated on the removal of the points of congestions without generally



giving the time line for removal of the same. The Central Transmission Utility has further stated that in the Northern Region, utilities of Haryana, Jammu & Kashmir, Punjab, Uttarakhand and Uttar Pradesh; in the Western Region, utilities of Chhattisgarh, Madhya Pradesh and Maharashtra; in the Southern Region, utilities of Andhra Pradesh, Karnataka, Kerala and Tamil Nadu; in the Eastern Region, utilities of Bihar, Jharkhand, Orissa and Damodar Valley Corporation (DVC); and in the North Eastern Region are required to take certain action for the removal of congestion points/corridors.

6. It is seen that the congestion points are many and occur in different seasons. However, National Load Despatch Centre has not mentioned critical congestion points and congestion points which occur with greater frequency. We accordingly direct the National Load Despatch Centre to prioritise the elements for removal of congestion based on the criticality and frequency of congestion and provide these details to the Central Transmission Utility and the concerned State Utilities under intimation to the Commission by 20.11.2010. Central Transmission Utility is directed to submit to the Commission the timeline for removal of the congestion points by 30.11.2010. Similarly the State Utilities in Haryana, Jammu & Kashmir, Punjab, Uttarakhand, Uttar Pradesh, Chhattisgarh, Madhya Pradesh, Maharashtra, Andhra Pradesh, Karnataka, Kerala, Tamil Nadu Bihar, Jharkhand, Orissa, Assam and Manipur and Damodar Valley Corporation (DVC), for which National Load Despatch Centre has indicated remedial measures to be taken, are directed to file their reply by 30.11.2010 after serving copy thereof on National Load Despatch Centre and Central Transmission Utility.



2. The petition is listed for hearing on 14.12.2010.

Sd/-

(M.Deena Dayalan)
Member

Sd/-

(V.S.Verma)
Member)

Sd/-

(S.Jayaraman)
Member

Sd/-

(Dr. Pramod Deo)
Chairperson

